

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 3219
TO BE ANSWERED ON 04.08.2016

INFRASTRUCTURE TO PANCHAYATS

3219. SHRI KAPIL MORESHWAR PATIL:
SHRI ASHWINI KUMAR:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has taken adequate steps to provide infrastructural facilities to Panchayats and if so, the details thereof;
- (b) whether the Government proposes to launch any new scheme for strengthening of Panchayats and if so, the details thereof; and
- (c) whether the Government proposes to introduce Nyaya Panchayat Bill to strengthen Gram Panchayats and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a) Providing infrastructural facilities to Panchayats is primarily the responsibility of the concerned States Governments. However, assistance for infrastructural facilities like construction of buildings for Panchayats, repairs of Panchayat Ghars, etc., was provided by this Ministry in the past to the States/Union Territories under the schemes of Backward Regions Grant Fund, Rashtriya Gram Swaraj Yojana and Rajiv Gandhi Panchayat Sashaktikaran Abhiyan, etc.

(b) Yes, Madam. Launch of a new restructured scheme namely Rashtriya Gram Swaraj Abhiyan (RGSA) has been announced in the Budget Speech of the Hon'ble Finance Minister for the year 2016-17.

(c) No decision has been taken by the Government to introduce the Bill.
